

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject: Process for regularization of 04 Adhoc District Judges and promotion of 24 Civil Judges (Senior Division) as Adhoc District Judges on the basis of merit cum seniority - Conducting viva-voce of the eligible candidates.

ORDER


No.: 715 of 2024/RG

Dated: 27.06.2024

In continuation to High Court Order No. 638 of 2024/RG dated 03.06.2024, it is hereby notified that viva-voce of the eligible officers, in terms High Court Circular No. 1056 dated 15.01.2015, shall be conducted w.e.f 2nd July, 2024 to 11th July, 2024, as per **Annexure-"A"** to this order.

The officers posted in Kashmir Province shall appear in the interview physically at Srinagar Wing of the High Court and those posted in Jammu Province and UT of Ladakh shall appear virtually from their respective courts.

By Order.


27/6/24
(Shahzad Azeem)
Registrar General
Dated: 27.06.2024

No.: 23409-17 /RG/GS

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. Justice Rajnesh Oswal;
3. Secretary to Hon'ble Mr. Justice Vinod Chatterji Koul;
..... for information of their Lordships.
4. Registrar Judicial, High Court Wing, Jammu/Srinagar for information and necessary action;
5. Registrar (I.T) Computers, High Court of J&K and Ladakh for information and with the request to facilitate the conduct of interview through virtual mode.
6. All Principal District & Sessions Judges, UTs of J&K and Ladakh;
7. CPC, eCourts, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
8. Concerned Officers. _____;
9. Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.
10. Order File.


27/6/24
Registrar General

Annexure-A

S. NO.	Name of the Judicial Officer S/Shri	Present Place of posting	Date and time of interview
Regularization of Adhoc District Judges			
1	Adnan Syed	AD&SJ, Samba	2nd July, 2023 at 01:00 PM onwards
2	Khem Raj	P.O Fast Track Court Kupwara	
3	Dinesh Gupta	AD&SJ Udhampur	
4	Parvaiz Iqbal	PO, Fast Track Court (Cases against women including rapes), Kulgam	
Promotion of 24 Civil Judges (Senior Division) as Adhoc District Judges on the basis of merit cum seniority			
1	Vishaish Kumar Parihar	Chief Judicial Magistrate, Handwara	2nd July, 2023 at 01:00 PM onwards
2	Mahmud Anwar Al-Nasir	Chief Judicial Magistrate, Kishtwar	
3	Imtiyaz Ahmad Lone	Sub-Judge, LRP, Srinagar	
4	Prem Sagar	Secretary, High Court Legal Services Committee	
5	Ms. Archana Charak	Chief Judicial Magistrate, Reasi	
6	Abdul Qayoom Mir	Chief Judicial Magistrate, Kulgam	
7	Manzoor Ahmad Zargar	Chief Judicial Magistrate, Bandipora	
8	Yahya Firdous Ahangar	Chief Judicial Magistrate, Doda	3rd July, 2023 at 01:00 PM onwards
9	Manoj Parihar	Chief Judicial Magistrate, Udhampur	
10	Bashir Ahmad Munshi	CJM, Ramban	
11	Raja Mohd. Tasleem	CJM, Srinagar	
12	Manjeet Rai	CJM, Rajouri	
13	Ms. Anjum Ara	Chief Judicial Magistrate, Jammu	
14	Manzoor Ahmad Khan	Sub Judge, Kupwara	
15	Ms. Rajni Sharma	Joint Registrar Protocol, High Court, wing Jammu	
16	Madan Lal	Chief Judicial Magistrate, Poonch	
17	Ahsan-ullah Parvez Malik	Special Mobile Magistrate, Srinagar	
18	Vinod Kumar	Electricity Magistrate Jammu	4th July, 2023 at 01:00 PM onwards
19	Arun Kumar Kotwal	Sub Judge LRP, HC Jammu	
20	Sushil Singh	Secretary, DLSA, Pulwama	
21	Ramesh Lal	Secretary, DLSA Baderwah	
22	Mansoor Ahmad Lone	CJM, Pulwama	
23	Parvin Pandoh	Special Mobile Magistrate (T), Jammu	
24	Faizan ul Haq Iqbal	Chief Judicial Magistrate, Anantnag	
25	Noor Mohd. Mir	Chief Judicial Magistrate, Budgam	
26	Ms. Swati Gupta	Chief Judicial Magistrate, Kathua	

27	Ms. Rafia Hassan	Chief Judicial Magistrate, Shopian	4th July, 2023 at 01:00 PM onwards
28	Mir Wajahat	Sub Judge, Chadoora	
29	Aadil Mushtaq	Chief Judicial Magistrate, Sopore	
30	Ms. Fozia Paul	Sub Judge, Uri	8th July, 2023 at 01:00 PM onwards
31	Ms. Mehreen Mushtaq	Municipal Magistrate, Srinagar	
32	Feroz Ahmad Khan	Forest Magistrate, Srinagar	
33	Imran Husain Wani	Sub Judge, Vailoo	
34	Ms. Preet Simran Kour	Chief Judicial Magistrate, Samba	
35	Fayaz Ahmad Qureshi	Chief Judicial Magistrate, Ganderbal	
36	Umesh Sharma	Sub Judge, Bhaderwah	
37	Sheikh Gowhar Husain	Special Mobile Magistrate, Budgam	
38	Ms. Geeta Kumari	Excise Magistrate, Jammu	
39	Javed Rana	Special Mobile Magistrate, Poonch	
40	Jahangir Ahmad Bakshi	Secretary, DLSA, Srinagar	
41	Ms. Tabasum	Judge Small Causes Court, Srinagar	9th July, 2023 at 01:00 PM onwards
42	Ms. Anjana Rajput	Sub Judge, Batote	
43	Munish Kumar Manhas	Special Mobile Magistrate (P&T), Jammu	
44	Wajahat Husain	Sub Judge, Surankote	
45	Surinder Kumar Thapa	Special Mobile Magistrate, Kathua	
46	Raj Kumar	Sub Judge, Ramnagar	
47	Sarfaraz Nawaz	Special Mobile Magistrate, Anantnag	
48	Tsewang Phuntsog	Chief Judicial Magistrate, Leh	
49	Manzoor Hussain	Sub Judge, Baramulla	
50	Iqbal Ahmad Akhoon	Special Mobile Magistrate, Baramulla	
51	Ms. Phuntsog Angmo	Special Mobile Magistrate, Leh	
52	Riyaz Ahmad	Special Mobile Magistrate, Rajouri	10th July, 2023 at 01:00 PM onwards
53	Ms. Tabasum Qadir Parry	Secretary, DLSA, Anantnag	
54	Meyank Gupta	Municipal Magistrate, Jammu	
55	Sajad ur Rahman,	City Judge, Srinagar	
56	Altat Hussain Khan	Sub Judge, Pattan	

57	Ms. Rekha Kapoor	Secretary, DLSA Samba	10th July, 2023 at 01:00 PM onwards
58	Ms. Pooja Raina	City Judge, Jammu	
59	Ms. Pooja Gupta	Sub Judge Jammu	
60	Ms. Fariqa Nazir	CJM, Kargil	
61	Deputy Kumar	Sub Judge, Nowshera	
62	Abdul Bari	Joint Registrar (Judicial)/ Protocol, High Court Wing Srinagar	11th July, 2023 at 01:00 PM onwards
63	Ajay Kumar	Secretary, DLSA Udhampur	
64	Slahuddin Ahmed	Special Mobile Magistrate, Udhampur	
65	Ms. Nusrat Ali	Secretary, DLSA Ganderbal	
66	Sunil Kumar	Sub Judge, Katra	
67	Ms. Smriti Sharma	Secretary, DLSA, Jammu	
68	Ms. Sumati Sharma	Special Mobile Magistrate, Jammu	
69	Mudasar Farooq	Special Mobile Magistrate (Traffic), Srinagar	
70	Muzamil Ahmad Wani	Sub Judge, Bijbehara	
71	Rajeev Kumar	Sub Judge, Railway Magistrate, Jammu	